

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-101(PB)/2017

IN THE MATTER OF:

Educomp Solutions Limited

.....Petitioner

SECTION : UNDER SECTION 9

Order delivered on 08.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s):

For the Respondent(s) :


Mr. Siddharth Srivastava, Mr. Gursaj Singh & Mr. Harshit Khare, Advocates for Resolution Professional.

ORDER

C.A. No. 398(PB)/2017

Learned counsel for the Interim Resolution Professional requests and is granted three days' time to file the affidavit explaining the delay in seeking its condonation in the present application.

List for further consideration on 13.11.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

08.11.2017
Vineet